

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal no. 289 of 2014

Dated : 7th January, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of

**D. Subrahmanya Bhat
Versus**

...Appellant(s)

**Karnataka Electricity Regulatory Commission
& Anr.**

....Respondent(s)

Counsel for the Appellant(s):

Mr. Anantha Narayana M.G.

Counsel for the Respondent(s):

Mr. Ravi Agrawal for R-2

ORDER

Learned Counsel for Appellant submits that copy of Appeal has been sent to both Respondents. However, nobody has entered appearance for Respondents. He states that he would serve the Respondents afresh. Accordingly, he is permitted to do so.

Post the matter on **19.01.2015.**

**(Rakesh Nath)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

mk/jp